

- (1) In cases where service fault was established, telegraph charges were refunded to the senders
  - (2) Officials responsible for negligence were suitably dealt with
  - (3) Line faults were rectified
- (c) The grounds for such happenings are.

- (1) Mutilation of addresses
- (2) Line interruptions
- (3) Incomplete addresses furnished by the senders
- (4) Non-availability of porters for delivering of telegrams in villages beyond the free delivery radius
- (5) Place of delivery being beyond the free delivery radius
- (6) Shortage of staff in telegraph offices
- (7) "Go slow" movement launched by Telegraphists
- (8) Heavy Absentaeism due to "flu epidemic"

**Shri S. C. Samanta.** May I know whether it is a fact that the line fault cannot be corrected very soon, as in many cases the line lies in different divisions?

**Shri Raj Bahadur:** In whatever division the line may lie, each one of them is allotted, for maintenance and upkeep, to a particular officer, and it is essentially his charge and duty to see that the line fault, wherever it occurs, is rectified without any delay

**Shri S. C. Samanta:** In border lines, where two divisions meet, is it not the fact that those linemen who are small in number, as the hon Minister has said, cannot have contact with the divisions? May I also know whether on that ground Government is going to redistribute the lines so that they may lie in one single division?

**Shri Raj Bahadur:** I will examine that position if a specific case is refer-

red to me I may state however that wherever a particular division ends, another division begins, so, that the entire area is covered either by one or the other of the two divisions

**Shri Anthony Pillai:** Is it not a fact that the alleged go slow movement was due to the complaint that the number of telegrams per employee has increased enormously during the recent period?

**Shri Raj Bahadur:** No, Sir There were four demands on which they started, or they claimed that they started the go slow movement I have explained that position more than once In case it is needed again, I shall take sometime of the House again,—to explain that once more

**Shri R. Ramanathan Chettiar.** May I know whether ordinary letters posted by the air mail reach Madras from Delhi quicker than an ordinary telegram?

**Shri Raj Bahadur:** That may be the experience of the hon Member in certain cases, but, by and large, the number of telegrams that reach in time is overwhelmingly larger than the number of telegrams that do not reach in time

**Shri S. C. Samanta:** Is it not a fact that in many telegraph offices there are no messengers to deliver the telegrams? May I know whether Government have taken this into consideration as one of the reasons and may I add that this is the ninth reason for the delay?

**Shri Raj Bahadur:** I have already mentioned that in certain cases we do suffer from shortage of staff on account of the want of trained hands.

#### Suburban Train Overcrowding Enquiry Committee

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\*655 { Shri Bahadur Singh:  
Shri Mohan Swarup:

Will the Minister of Railways be pleased to state:

(a) the recommendations of the Suburban Train Overcrowding En-

quiry Committee that have been accepted by Government;

(b) the recommendations that have been implemented; and

(c) the reasons for not accepting other recommendations?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) to (c). A statement is laid on the Table of Lok Sabha. [Placed in Library. See No. S—169/57].

Shri Bahadur Singh: May I know, with regard to items 54 and 55 of the statement which are applicable to the Western Railways only, the recommendation by the Committee is that the frequency of services in the morning should be increased between 9 and 11-30 hours and in the evening it should be increased between 15-0 and 20-30 hours. The reason for not accepting it was that there was shortage of stock. I want to know the probable time by which the stock will be available.

Shri Shah nawas Khan: The shortage of staff may be due to flu. As the hon. Member is aware, we have undertaken certain works in connection with the remodelling of station yards, platforms, etc. As soon as these works are completed, we will try to introduce more trams and increase the frequencies.

Shri Bahadur Singh: Item 32 is about foot-rests and handle-bars provided next to the buffers in the old EMU stock on the Central Railway which are to be removed to prevent passengers from riding outside the stock. It has been accepted thus: "The Central Railway has been asked to take necessary action". I want to know when these instructions were sent to the Central Railway and has the Government received any intimation whether they have taken any action or not by this time

Shri Shah nawas Khan: There are 55 recommendations and it will take a long time to give information on each one of them. I could give them, of

course. I can give the information to the hon. Member outside the House.

Mr. Speaker: This must have been admitted as unstarred question; somehow it has got in here. In regard to such questions, hereafter I will have to watch over them. In the first instance, they will be treated as unstarred questions. After the information is obtained, if any further elucidation is necessary, there may be a starred question.

Shri T. B. Vittal Rao: The report was submitted to the Government two years ago and it was under consideration. Naturally; to know what action has been taken, we will put a question and that has to be starred.

Mr. Speaker: The hon. Member wants to know (i) what are the recommendations, (ii) what are the recommendations that have been implemented and (iii) what are the reasons for not accepting the others. Shall we have a huge report here and carry on? Schedule A containing all the recommendations, Schedule B containing the recommendations that have been implemented and Schedule C containing detailed reasons why others have been rejected. No doubt it has been admitted, but it must have been admitted as an unstarred question.

Lady Hardinge College, New Delhi

\*656. Shri V. P. Nayar: Will the Minister of Health be pleased to state:

(a) whether it is a fact that no new admissions of boy students were made this year to the Lady Hardinge Medical College, New Delhi;

(b) if so, the reasons therefor; and

(c) whether any changes have been made in the administration of this College?

The Minister of Health (Shri Karmarkar): (a) and (b). It has been decided that no male student should, for the present, be admitted to the Lady Hardinge Medical College pending the decision of the Punjab High